# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

### **LOK SABHA**

# UNSTARRED QUESTION NO. 2445 TO BE ANSWERED ON MARCH 05, 2020

#### PEOPLE LIVING IN SLUMS

### NO. 2445. SHRI GURJEET SINGH AUJLA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has the data of the homeless people living in the slums in Indian cities and if so, the details thereof, Statewise;
- (b) whether housing till now provided by the Government is in accordance with its target;
- (c) if so, the target set by the Government and the target achieved during each of the last six years from 2014 to 2019; and
- (d) the major roadblocks identified and the solution to tide over this hurdle if the targets are not being achieved?

### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

### (SHRI HARDEEP SINGH PURI)

- (a): Since 'Land' and 'Colonisation' are State subjects, the data of the homeless people living in the slums in Indian cities are available with the concerned States/Union Territories (UTs). However, as per Census of India, 2011, the number of people living in the slums in Indian cities is 6,54,94,604. The State/Union Territory (UT)-wise details of population of people living in the slums are at Annexure-I.
- (b) to (d): 'Land' and 'Colonisation' being State subjects, it is the responsibility of the State/UT Governments to frame policies and implement schemes for providing housing. However, the Government of India through various programmatic interventions has been assisting States/UTs both technically and financially to address their housing shortage. In this regard, the Ministry of Housing and Urban Affairs (MoHUA) has been implementing

Pradhan Mantri Awas Yojana - Urban (PMAY-U) Mission since June 2015 to provide Central Assistance to States/UTs for providing all weather pucca houses to all eligible urban households including slum dwellers by the year 2022. 'In-situ' Slum Redevelopment (ISSR) component under PMAY-U Mission mandates to use land as a resource for providing houses to slum dwellers. This approach aims to leverage the locked potential of land under slums to provide houses to the eligible slum dwellers by bringing them into the formal urban settlement. The States/UTs have undertaken demand survey for assessing actual demand of housing under the PMAY-U Mission. The validated demand for the entire Mission period is around 112.24 lakh and so far, 103.62 lakh houses have been sanctioned against the target set of 97.22 lakh up to the year 2019-20. The target achieved in terms of houses sanctioned is well ahead of the target set under PMAY-U Mission. The year-wise details of target set by the Government and the target achieved during each of the last six years from 2014 to 2019 under PMAY-U Mission are at Annexure-II.

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# Annexure-I referred in reply to LS USQ No. 2445 due for answer on 05.03.2020

### State/UT-wise details of population of people living in slums as per Census-2011

State/UT	@Slum Population		
Andhra Pradesh *	10186934		
Arunachal Pradesh	15562		
Assam	197266		
Bihar	1237682		
Chhattisgarh	1898931		
Goa	26247		
Gujarat	1680095		
Haryana	1662305		
Himachal Pradesh	61312		
Jammu & Kashmir	662062		
Jharkhand	372999		
Karnataka	3291434		
Kerala	202048		
Madhya Pradesh	5688993		
Maharashtra	11848423		
Manipur	NS		
Meghalaya	57418		
Mizoram	78561		
Nagaland	82324		
Odisha	1560303		
Punjab	1460518		
Rajasthan	2068000		
Sikkim	31378		
Tamil Nadu	5798459		
Tripura	139780		
Uttar Pradesh	6239965		
Uttarakhand	487741		
West Bengal	6418594		
A & N Islands	14172		
Chandigarh	95135		
D & N Haveli	NS		
Daman & Diu	NS		
Delhi	1785390		
Lakshadweep	NS		
Puducherry	144573		
India	65494604		

Note: 'NS' indicates slum not reported.

Note: \*: Andhra Pradesh means the erstwhile State of Andhra Pradesh i.e., the area now comprising the present-day State of Andhra Pradesh and Telangana.

Source: Census of India 2011, Primary Census Abstract for Slum.

<sup>@</sup> Slum Population estimated for 2613 slum reported cities/towns (includes 20 Census towns) out of 4041 statutory towns in Census 2011.

## Annexure-II referred in reply to LS USQ No. 2445 due for answer on 05.03.2020

Year-wise details of houses sanctioned against target during the last six years from 2014 to 2019 under PMAY-U Mission

S. No.	Financial Year	Target for sanction of houses (Nos. in lakh)	Overall Houses Sanctioned under PMAY-U Mission (Nos. in lakh)	Houses Sanctioned under 'In-Situ' Slum Redevelopment (ISSR) Component of PMAY-U Mission (Nos. in lakh)
1	2014-15	Nil		
2	2015-16	7.30	7.26	1.79430
3	2016-17	15.00	9.50	0.11282
4	2017-18	25.00	24.87	0.39450
5	2018-19	31.00	38.70	2.23376
6	2019-20			
	(up to 25.02.2020)	19.62	23.29	0.08608
Total fo	r last six years	97.92	103.62	4.62146